

**DELAY IN ASSESSMENT OF INCOME-TAX RETURNS**

2711. SHRI R. R. SINGH DEO :  
SHRI D. N. DEB :

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that due to delay in assessing Income-tax Returns, some assesseees have the scope of migrating to foreign countries specially to Pakistan; and

(b) whether his Ministry has got the correct estimate of the amount involved and the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The delay in making income-tax assessment does not alter the scope for migrating from India. On the other hand, there is a provision in the Income- Act, under which the Income-tax Officer may not permit an assessee who is in default to leave the country by refusing to grant him the tax clearance certificate, if the officer has reason to believe that the assessee is not likely to return to India.

(b) The question does not arise.

**DUMBUR HYDRO-ELECTRIC PROJECT, TRIPURA**

2712. SHRI KIRIT BIKRAM DEV BURMAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Dumbur Hydro-electricity Project of the Union Territories of Tripura was included in the Second and Third Five year Plans for implementation;

(b) if so, whether it is a fact that no material progress has so far been made in the implementation of the project;

(c) the actual progress made so far, and the total expenditure thereon;

(d) the reasons for the slow pace of execution of this project;

(e) when the project is likely to be completed; and

(f) the originally estimated cost of the project and how far the cost is likely to increase with the delay in the implementation of the project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR

PRASAD) : (a) The Dumbur Hydro-Electric Project, which is also called the Gumti Project, was included in the Third Five Year Plan.

(b) and (c). Preliminary works such as the posting of staff; construction of project colony, award of civil works and placing of orders for supply of machinery and equipments have been completed. Approach road is nearing completion while the work on forebay power channel has been started. An expenditure of Rs. 56.18 lakhs has so far been incurred and the Tripura Administration has reported that work on the project is progressing according to schedule.

(d) Does not arise.

(e) The Project is expected to be completed in 1970-71.

(f) the original estimated cost of the project was Rs. 309.61 lakhs. No revised estimates have been submitted so far by the project authorities.

**TRIPURA RIVERS POWER POTENTIAL**

2714. SHRI KIRIT BIKRAM DEV BURMAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether investigations have been carried out since Independence for assessing the power potential of different rivers in Tripura;

(b) the result of investigations in respect of each river/streams and on which rivers hydro-electric projects were found feasible;

(c) in respect of which of these hydro-electric projects, detailed schemes and feasibility reports have been prepared and on which of them work has already commenced and the latest position in respect of each of the projects;

(d) which of the hydro-electric projects are to be taken up for implementation under the Fourth Five Year Plan and how far each project will be completed during this Plan; and

(e) the proposed allocation for the said hydro-electric projects under the Fourth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD):(a) and (b). Investigations o